## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/226/ (IB)/2017

NAME OF THE PETITIONER(S)

: LOKESH T KAPOOR

NAME OF THE RESPONDENT(S)

: STNITHI INSURANCE SERVICES PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

## **ORDER**

No representation on behalf of both the parties. The matter is adjourned for hearing the submissions of both the parties and to pass appropriate order. Put up on 31.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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